Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA- No. 85 of 2011 in
D.F.R. No. 428 of 2011

Dated : 5th August, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Electricity Distribution Company Limited … Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Abhishek Mitra**
Counsel for the Respondent(s): **Ms. Riena Bharadwaja for**
Mr. Buddy A. Ranganadhan for R.1
Mr. Keshav Raychaudhuri for R.2 & 3

ORDER

At the request of the learned counsel for the Appellant, Post the matter on ***23.08.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS